GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS <u>LOK SABHA</u> UNSTARRED QUESTION NO. 3382 TO BE ANSWERED ON MONDAY 9th December, 2019 [18 Agrahayana, 1941 (SAKA)] 'REPORT OF 15th FINANCE COMMISSION'

No. 3382. SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH

Will the MINISTER OF FINANCE be pleased to state:

- a) whether the Government has received the report of 15th Finance Commission;
- b) if so, the details thereof along with its features;
- c) if not, the time by which the Government may receive the report as this is commencing from 1st April, 2020;
- d) whether the Government has held any discussion on the recommendations of 15th Finance Commission with all the State Governments; and
- e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR)

- a) Yes, Sir, Chairman, 15th Finance Commission has presented the first report pertaining to financial year 2020-21 to Hon'ble President of India on 05.12.2019.
- b) The recommendations made by the Finance Commission will be examined in the Ministry in consultation with various departments and approval of Cabinet will be sought. In accordance with approval of the Cabinet, an 'explanatory memorandum as to the action taken on the recommendations made by the 15th Finance Commission' will be laid on the floor of both the Houses in the Parliament during Budget Session.
- c) Not applicable.
- d) No, Sir.
- e) Does not arise.